## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 673/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.11.2017

NAME OF THE PARTIES:

Aditya Enterprises

Rajratan Exim Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

DESIGNATION

SIGNATURE

bringeh Lodhe Penner of the Petitioner

Sung Yodu Petitione

## **ORDER**

## TCP No. 673/I&BP/NCLT/MB/MAH/2017

At request, list this matter on **06.11.2017**.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR** 

Member (Judicial)